

THE GAUHATI HIGH COURT AT GUWAHAT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/6194/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dibyajyoti Mahanta,
Member, MACT
Barpeta, Assam.

Dated Guwahati the 25th November, 2021.

Sub: **Station leave permission.**

Ref:- No. MACT(B)/ dated 23.11.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 26.11.2021 till the morning of 29.11.2021**, has been granted. Further, the District and Sessions Judge, Barpeta and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully

sd/-

6196

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/6195-1 dated 25.11.2021

Copy to.

1. The District and Sessions Judge, Barpeta, Assam.
2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Pda